

Date of commencement of CIRP 23-08-2024 (Order received to IRP on 30-08-2024)

Amount - Rs.

Sl. No.	Name of creditor	Nature of claim	Details of Claim Received	Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
			Total Amount claimed	Amount of claim admitted (Provisional)	Nature of claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?					
1	LIC Housing Finance Limited	Financial claim - Secured	4,15,60,65,782	4,15,60,65,782	Project/ Construction Loan	4,15,60,65,782	4,15,60,65,782	No	0	0	0	0	
2	CFM Asset Reconstruction Private Limited	Financial claim - Secured	2,20,24,02,328	2,20,24,02,328	Project/ Construction Loan	2,20,24,02,328	2,20,24,02,328	No	0	0	0	0	<i>Loan of Piramat Capital and Housing Finance Limited has been assigned to CFM Asset Reconstruction Private Limited</i>
3	Asset Reconstruction Company (India) Limited	Financial claim - Secured	80,50,38,623	28,59,38,083	Project/ Construction Loan	28,59,38,083	28,59,38,083	No	0	0	0	51,91,00,540	An application challenging the Arbitral Award dated June 18, 2024 is currently sub-judice. In addition, the Financial Creditor (FC) has filed an application against the Resolution Professional's (RP) decision to place the amount under verification
4	CFM Asset Reconstruction Private Limited	Financial claim - Secured	29,81,18,732	21,87,06,161	Mortgagee of the asset of the CD towards a loan extended to Mantri Developers Private Limited.	29,81,18,732	29,81,18,732	No	0	0	29,24,646	7,64,87,925	Response from Claimant on queries awaited
Total			7,46,16,25,465	6,86,31,12,354							29,24,646	59,55,88,465	